NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/371/ (IB)/2017

NAME OF THE PETITIONER(S)

: SESHASAYEE PAPER & BOARDS LTD

NAME OF THE RESPONDENT(S)

: PRINT SHOP PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. Stankerungaran S.V. Shyam Icaarthile.

Count for the

ORDER

Counsel for the Petitioner present and submitted that the Affidavit and Bank statement in compliance of the provisions of Section 9 (3) (b) and (c) of the I&B Code have already been filed. He has also submitted that he wants to file Written Submissions and prayed for time. At request, time is enlarged. Put up on 16.8.2017 at 10.30. A.M.

5. virogeraphorom

(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Tarig) Member (Judicial)